

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RAGHAV
TRADEX PRIVATE LIMITED**

1.	Name of Corporate Person	RAGHAV TRADEX PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	16/05/2011
3.	Authority Under Which Corporate Person Is Incorporated /Registered	Registrar of Companies-Delhi
4.	Corporate Identity Number of Corporate Person	U51909DL2011PTC219235
5.	Address of the Registered office of Corporate Person	H.No.17, G/F, B/S Side, Defence Enclave, Near Bal Mandir School, Delhi-110092
6.	Liquidation Commencement Date Of Corporate Person	01/04/2021
7.	Name, Address, Email Address, Telephone Number And The Registration Number of the Liquidator	Naresh Verma 416/7 & 8, 1st Floor, Opposite Karkardooma Metro Station, Near Mata Mahamai Shiv Mandir, Karkardooma, Delhi 110092 E-mail id: VL2021RTPL@GMAIL.COM AND OFFICE.NVA@GMAIL.COM Contact No.- 9999971560 Registration number: IBBI/IPA-002/IP-N00054/2017-18/10106
8.	Last Date for Submission of Claims	01/05/2021

Notice is hereby given that the Raghav Tradex Private Limited has commenced voluntary liquidation on 01/04/2021.

The stakeholders of Raghav Tradex Private Limited are hereby called upon to submit a proof of their claims, on or before 01/05/2021, to the liquidator at the address mentioned against item 7.

All stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: April 02, 2021

Place: New Delhi

Sd/-
Naresh Verma
Liquidator of Raghav Tradex Private Limited
Regn. No.: IBBI/IPA-002/IP-N00054/2017-18/10106